

**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**I.A. No.01 of 2024 in CRL.L.P/49/2024/(Filing No.)**

STATE OF SIKKIM

APPLICANT

*VERSUS*

ANUP

RESPONDENT

**Date: 26.11.2024**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicant      Mr. Shakil Raj Karki, Additional Public Prosecutor.

**ORDER**

Heard Learned Additional Public Prosecutor for the State-Applicant on I.A. No.01 of 2024, which is an application under Section 5 of the Limitation Act, 1963, seeking condonation of five days' delay in filing the instant Leave Petition.

Issue Notice to the Respondent.

Requisites be filed within three days from today.

In view of the intervening Winter Vacation, list thereafter.

**Judge**  
26.11.2024